

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2013

Dated : 14th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

Counsel for the Respondent(s) : Mr. Prabhuling Navadgi

ORDER

We have heard the learned counsel for the parties. Written Submissions have also been filed by them.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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